

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Siva Kumar Respondent 1, 2, 3 & 5 
J. SATHYA NARAYANA PRASAD. Respondent 7
(Employees Provident Fund
organisation) 
Sanjeev Kumar. Petitioner 
for Atm. Shahn Mai
C. bi Vishnu

ORDER

Counsel for the petitioner present. Counsel for R1, R2, R3, R5 and R7 present. Time is extended at request of both sides for hearing the submissions in relation to the final outcome of the settlement talks. Put up on 20.11.2017 at 10.30 A.M.

-so/-

K Anantha Padmanabha Swamy
Member (Judicial)